

Dated: 18.03.2008.

HON'BLE MR M. KANTHAIAH, MEMBER (J)
HON'BLE MR SHALENDRA PANDEY, MEMBER (J)

App: Shri Amit Verma for Shri A. Moin
Resp: Shri Jagashwar for Shri S.P. Singh.

Counsel for both the parties represents that the matter has become infructuous and the same is recorded hence, the OA is dismissed as infructuous.

MEMBER (A)


MEMBER (J)

Ak//

copy of order
dated 18-3-08
Parikh
20-3-08